

works during the Third Plan and during the years 1966-67 to 1968-69 was as follows :-

	Rs. in lakhs
Third Plan	13.16
1966-67	5.31
1967-68	11.36
1968-69 (anticipated)	19.31

(d) It is proposed to continue the flood control programme during 1969-70. The exact outlay during 1969-70 will be known only after the works programme for 1969-70 is finalised.

#### Fertilizer Plant in Ceylon

5498. SHRI HIMATSINGKA :  
SHRI S. K. TAPURIAH :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether India and Italy propose to set up jointly a fertilizer plant in Ceylon ;

(b) If so, the details of the project and its cost ; and

(c) the shares and contributions of India and Italy therein and other details of the likely collaboration agreement ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) to (c). The Fertilizer Corporation of India Ltd. have been selected by the Ceylon Government Fertilizer Manufacturing Corporation for participation in the submission of competitive offers for setting up a fertilizer plant in Ceylon. An Italian firm has agreed to collaborate in this bid. The details are being worked out by the two companies.

Dera Ismail Khan Cooperative House Building Society, Delhi

5499. SHRI P. M. SAYEED : Will Minister of HEALTH AND FAMILY

PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the land allotted to the Dera Ismail Khan Co-operative House Building Society Ltd., Delhi has been fully developed and lay-out approved ;

(b) if so, the cost of the land per yard and the cost of development of land per yard ;

(c) the price per yard being charged or already charged by the Society from its members ;

(d) the amount of bonus/dividend paid to the members during the life-time of the Society against the deposit by the members, advance and how it was paid ;

(e) whether all the plots have been allotted and if not, the reasons therefor ; and

(f) the time schedule fixed for the allotment and construction of houses ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No.

(b) and (c). The Society has charged Rs. 2300/- provisionally from each member towards the cost of land and its development. The cost per square yard will be worked out after the land is developed.

(d) It has been reported that no bonus/dividend has been paid by the Society.

(e) and (f). The question of allotment of plots and the construction thereof will arise only after the development has been completed.

Eviction Notices served to Officers of Corporations Semi-Government Organisations Residing in Government Accommodation

5500. SHRI HUKAM CHAND KACHWAI : Will the Minister of HEALTH